

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 05.09.2019 (THURSDAY)**

**COURT OF CHAIRPERSON**

**10:30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Kanthi Narahari, Member (Technical).

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 732 of 2019	Manjit Commercial. Vs. SPM Auto Pvt Ltd (In Liquidation) & Anr.	Dinkar Singh	

**10: 40 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 177 of 2019	Sagar Sharma & Anr. VS. Phoenix ARC Pvt Ltd & Anr.	Mahesh Agarwal	Suresh Dhobal (R1) Dhruv Malik-IRP
2.	Comp. App. (AT) (Ins) No. 270 of 2019	Aditya Kumar Jajodia Vs. ICICI Bank UK PLC & Anr.	R.Jawahar Lal	Misha-R2 Kunal Vajani-RP
3.	Comp. App. (AT) (Ins) No. 765 of 2019	Hemang Phophalia. Vs. The Greater Bombay Co-Operative Bank Ltd & Anr.	Sindhu T.P Sumit-IRP	Shridhar Y. Chitale Sumit Shukla-R2

**For Orders**

4.	Comp. App (AT) (Ins) No. 185 of 2017	Mahesh Kumar Panwar Vs. Neelam Singh &Anr.  <b>With</b>	Abhishek Nahta	Ankur Raj Rahul Shukla Nikita Raj
5.	Comp. App. (AT) (Ins) No. 117 of 2018	Mahesh Kumar Panwar Vs. Abhishek Anand	H S Sharma	Rahul Shukla
6.	Comp. App. (AT) (Ins) No. 277 of 2019	K.L. Jute Products Pvt. Ltd. Vs. Tirupati Jute Industries Ltd. & Ors.	Rohan Dewan	Abhijeet Sinha-R2 Brijesh Tamber-R3 Abhishek Anand-R4&5 Abhinav Gupta-R6 Shreya Sinha-R7 Jayant Mehta-R8 Amritesh Raj-R10&11

7.	Comp. App. (AT) (Ins) No. 311 of 2019	Regional Provident Commissioner-I, Tirunelveli Vs. G. Gunasekaran & Ors.	Dr. Subash C. Gupta	Siddharth Jain-R1 Abhishek Kaushik-R2
8.	Comp. App. (AT) (Ins) No. 344 of 2019 and I.A. No. 1832 of 2019	Janmejaya Mahapatra Vs. Flsmidth Pvt. Ltd. & Ors.	Sreenita Ghoshdastodar	K.V. Balakrishnan-R1 Misha-R4
9.	Comp. App. (AT) (Ins) No. 628 of 2019	Rajnish Gupta Vs. Small Industries Development, Bank of India & Anr.	Priyadarshi Chaitanyashil	Alok Dhir -R1 Pooja Singh-R2
10.	Comp. App (AT) (Ins) No. 727 of 2019	Jafer Ali Vs. Amit Naidu & Anr.	Nishanth Patil	Ravi Sehgal-R1 S. Viswanathan-RP P Usha
11.	Comp. App (AT) (Ins) No. 846 of 2019	Orbit Lifescience Pvt Ltd. Vs. Raj Ralhan.	Anirudh Suresh	Sumesh dhawan- RP
12.	Comp. App. (AT) No. 124 of 2019	Flipkart Logistics Pvt Ltd & Ors. Vs. Regional Director & Ors.	Prikal K. Arjun	Sushma Singh

**For Admission (Fresh Cases)**

13.	Comp. App. (AT) (Ins) No. 839 of 2019  <b>(With Defects)</b>	Harneshwar Agro Products Power & Yeast (I) Ltd. Vs. Punjab National Bank.	Vijay kumar	
14.	Comp. App. (AT) (Ins) No. 858 of 2019	P. Purushothaman. Vs. Union Bank of India & Anr.	Kanika Kalaiyarasan	
15.	Comp. App. (AT) (Ins) No. 905 of 2019	Jagvir singh Solanki. Vs. Ravi Renewable Energy & Lighting Pvt Ltd & Anr.	Manoj Kumar Garg	
16.	Comp. App. (AT) (Ins) No. 914 of 2019	Arunava Sikdar. Vs. Sanjeev Saxena & Ors.	Karan Kohli	
17.	Comp. App. (AT) (Ins) No. 915 of 2019	Alchemist Asset Reconstruction Company Ltd (AARC). Vs. Sanjeev Saxena & Ors.	Gayatri Gulati	
18.	Comp. App. (AT) (Ins) No. 916 of 2019	Actioncor Consultants (P) Ltd. Vs. Viprah Technologies Ltd.	Prantik Hazarika	
19.	Comp. App. (AT) (Ins) No. 917 of 2019	India Trading Oil Company. Vs. Abhinandan Dyeing Pvt Ltd.	Soumya Dutta.	

20.	Competition. App. (AT) No. 31 of 2019	Madhya Pradesh Chemists and Druggists Association & Anr. Vs. The Competition Commission of India & Ors.	Ekansh Mishra	
21.	Competition. App. (AT) No. 32 of 2019	Indore Chemist Association & Ors. Vs. The Competition Commission of India & Ors.	Ekansh Mishra	

**For Admission (After Notice)**

22.	Comp. App. (AT) (Ins) No. 494 of 2019	Bank of India. Vs. Shrenuj & Company Ltd. <b>With</b>	Ashish Rana	Siddharth Sharma-R1 Mahesh Agarwal
23.	Comp. App (AT) (Ins) No. 723 of 2019	Vishal Doshi. Vs. Bank of India & Anr.	Mahesh Agarwal	Ashish Rana-R1
24.	Comp. App. (AT) (Ins) No. 306 of 2019	Pradeep M.R Vs. Ravindra Belayur R.P. of Merchem Ltd & Ors. <b>With</b>	Kartik Malhotra	K .V balakrishnan-R1 R S Lakshman-R2 Akshay Gupta-R3
25.	Comp. App. (AT) (Ins) No. 307 of 2019	Merchem (India) Pvt Ltd & Anr. Vs. Ravindra Belayur,R.P. of Merchem Ltd & Ors. <b>With</b>	S.Santanam Swaminadhan	K .V balakrishnan-R1 R S Lakshman-R2 Akshay Gupta-R3
26.	Comp. App. (AT) (Ins) No. 315 of 2019	P.E. Thomas Vs. Ravindra Belayur, R.P. of Merchem Ltd & Ors. <b>With</b>	Sumit Kumar Chauhan	K .V balakrishnan-R1 R S Lakshman-R2 Akshay Gupta-R3
27.	Comp. App. (AT) (Ins) No. 554 of 2019	Industrial engineering Co. Vs. Merchem Ltd & Anr.	Dharita Purvish Malkan	K.V. Balakrishnan
28.	Comp. App. (AT) (Ins) No. 360 of 2019	Radha Mohan Khandelwal. Vs. Rajdhani Trading Company Pvt Ltd & Ors. <b>With</b>	Priyanshu Upadhyay	Amol Vyas-RP Abhishek Singh-R1 M.K. Choudhary-R3
29.	Comp. App. (AT) (Ins) No. 420 of 2019	Radha Mohan Khandelwal Vs. Rajdhani Trading Company Pvt Ltd & Ors.	Priyanshu Upadhyay	Amol Vyas-RP M.K. Choudhary-R3
30.	Comp. App. (AT) (Ins) No. 395 of 2019	Sri Manohar Reddy Vs. Edelweiss Asset Reconstruction Company Ltd & Anr.	Goutham Shivshankar	Talha A. Rahman-R1

31.	Comp. App. (AT) (Ins) No. 464 of 2019	Mahaveer Ginning & Pressing Vs. PMP Textiles Spinning Mills Ltd.	Rishabh Gupta	B. Karunakaran
32.	Comp. App. (AT) (Ins) No. 468 of 2019	Jagdambey International. Vs. Visa Powertech Pvt Ltd.	Manish Verma	Surabhi Khattar
33.	Comp. App. (AT) (Ins) No. 481 of 2019	Super Fight Promotions Pvt Ltd. Vs. Transcend Advantage Sports Pvt Ltd.	M.K.Pandey	Peeush Sharma
34.	Comp. App. (AT) (Ins) No. 483 of 2019	Dharamveer Singh & Ors. Vs. Vinay Talwar & Ors. <b>With</b>	Shikhar Mittal	K. Datta Abhishek Anand- RP
35.	Comp. App. (AT) (Ins) No.502 of 2019	Nitin Gupta. Vs. Applied Electro-Magnetics Pvt Ltd.&Ors.	S.L.Gupta	K. Datta Abhishek Anand- R5
36.	Comp. App. (AT) (Ins) No. 534 of 2019	Khurana & Co. Vs. Polo Amusement Park Ltd.	M.k. Pandey	Devarshi Mehrishi
37.	Comp. App. (AT) (Ins) No. 581 of 2019	Hari Singh Thakur. Vs. Universal Enterprises.	Virendra Rawat	
38.	Comp. App (AT) No. 151 of 2019	Rachakonda Siva Kumar. Vs. Gagan Aerospace Ltd & Anr. <b>With</b>	D. Abhinav Rao	Nikhil Jain-R1 & 2
39.	Comp. App (AT) No. 153 of 2019	Rachakonda Siva Kumar. Vs. Gagan Aerospace Ltd & Anr. <b>With</b>	D. Abhinav Rao	Nikhil Jain-R1 & 2
40.	Comp. App (AT) No. 200 of 2019	Rachakonda Siva Kumar Vs. Gagan Aerospace Ltd. & Anr.	D. Abhinav Rao	Nikhil Jain-R1 & 2

**Note: The Court will rise at 01:00 PM.**

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**By Order**

**-sd/-  
Registrar**